



सत्यमेव जयते

भारत सरकार  
Government of India

भौगोलिक उपदर्शन पत्रिका

**GEOGRAPHICAL INDICATIONS JOURNAL**



बौद्धिक सम्पदा  
भारत  
INTELLECTUAL  
PROPERTY INDIA

भौगोलिक उपदर्शन पंजीकृति,  
बौद्धिक सम्पदा अधिकार भवन,  
जी.एस.टी. रोड, गिण्डी,  
चेन्नै - ६०० ०३२.

Geographical Indications Registry,  
Intellectual Property Rights Building,  
G.S.T. Road, Guindy, Chennai - 600 032.



**GOVERNMENT OF INDIA  
GEOGRAPHICAL INDICATIONS  
JOURNAL NO. 103**

**DECEMBER 07, 2017 / AGRAHAYANA 16, SAKA 1939**

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## OFFICIAL NOTICES

**Sub:** Notice is given under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002.

1. As per the requirement of Rule 41(1) it is informed that the issue of Journal 100 of the Geographical Indications Journal dated 07<sup>th</sup> December, 2017 / Agrahayana 16<sup>th</sup>, Saka 1939 has been made available to the public from 07<sup>th</sup> December, 2017.

## NEW G.I APPLICATION DETAILS

App.No.	Geographical Indications	Class	Goods
566	Wooden Mask of Kushmani	20	Handi Crafts
567	Madurkathi	20,27	Handi Crafts
568	Darjeeling White	30	Agricultural
569	Darjeeling Green	30	Agricultural
570	Otho Dongo	19	Manufactured
571	Jaipuri Razai	24	Textiles
572	Komal Chaul of Assam	30	Agricultural
573	Lucknow Bone Carving	20	Handi Crafts
574	Thaikkal Rattan Furniture	20	Handi Crafts
575	Kalpetta Bamboo Craft	20	Handi Crafts
576	Kannur Baby Wraps	24	Textiles
577	Grana Padano	29	Manufactured
578	Lucknow Chikan Craft (Logo)	24	Handi Crafts
579	Krishnagar Sarpuria	30	Food Stuff
580	Krishnagar Sarbhaja	30	Food Stuff
581	Punjab Seed Potato	31	Agricultural
582	Tawlhlohpuan	24 & 25	Textiles
583	Mizo Puanchei	24 & 25	Textiles
584	Silao Khaja	30	Food Stuff
585	Pethapur Printing Blocks	16	Handicraft

**PUBLIC NOTICE**

No.GIR/CG/JNL/2010

Dated 26<sup>th</sup> February, 2010

**WHEREAS** Rule 38(2) of Geographical Indications of Goods (Registration and Protection) Rules, 2002 provides as follows:

**“The Registrar may after notification in the Journal put the published Geographical Indications Journal on the internet, website or any other electronic media.”**

**Now therefore**, with effect from 1<sup>st</sup> April, 2010, The Geographical Indications Journal will be Published and hosted in the IPO official website [www.ipindia.nic.in](http://www.ipindia.nic.in) free of charge. Accordingly, sale of Hard Copy and CD-ROM of GI Journal will be discontinued with effect from 1<sup>st</sup> April, 2010.

**Registrar of Geographical Indications**

Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 103 dated 7<sup>th</sup> December 2017

**G.I. Authorised User Application No. - 3928 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **Mr. Sareer Ahmad Sofi**, S/o Mr. Mohammad Ramzan Sofi, at Panthachowk Srinagar, Srinagar – 190002, Jammu & Kashmir, India, dated June 12, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sareer Ahmad Sofi
- (B) **Address** : Mr. Sareer Ahmad Sofi  
S/o Mr. Mohammad Ramzan Sofi,  
Panthachowk Srinagar,  
Srinagar – 190 002, Jammu & Kashmir, India.
- (C) **Date of Authorised User Application** : June 12, 2017
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina is circular. It features a central illustration of a goat, likely a Pashmina goat, facing forward. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circle. The goat is depicted with long, thick woolly fur.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd.  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included  
in other classes; bed and table covers;  
Class 25 – Clothing

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 103 dated 7<sup>th</sup> December 2017

**G.I. Authorised User Application No. - 3929 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **Mr. Sheikh Mohammad Asif**, S/o Mr. Mohammad Asiam Sheikh, at Gousia Colony, Ellahibagh, Buchpora, Srinagar – 190020, Jammu & Kashmir, India, dated June 12, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sheikh Mohammad Asif
- (B) **Address** : Mr. Sheikh Mohammad Asif  
S/o Mr. Mohammad Asiam Sheikh,  
Gousia Colony, Ellahibagh, Buchpora,  
Srinagar – 190 020, Jammu & Kashmir, India.
- (C) **Date of Authorised User Application** : June 12, 2017
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina consists of a stylized illustration of a goat with large, curved horns, facing forward. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circular arc. The entire logo is enclosed within a decorative border.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd.  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included  
in other classes; bed and table covers;  
Class 25 – Clothing

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 103 dated 7<sup>th</sup> December 2017

**G.I. Authorised User Application No. - 3930 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **Mr. Mehboob Ali Beigh**, S/o Mr. Ali Mohd Beigh, at Gazi – Doori, Alamgari Bazar, Srinagar – 190011, Jammu & Kashmir, India, dated June 12, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Mehboob Ali Beigh
- (B) **Address** : Mr. Mehboob Ali Beigh,  
S/o Mr. Ali Mohd Beigh,  
Gazi – Doori, Alamgari Bazar,  
Srinagar – 190 011, Jammu & Kashmir, India.
- (C) **Date of Authorised User Application** : June 12, 2017
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina is circular. It features a central illustration of a goat, likely a Pashmina goat, facing forward. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circle. The goat is depicted with its characteristic long, soft-looking wool.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd.  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included  
in other classes; bed and table covers;  
Class 25 – Clothing

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 103 dated 7<sup>th</sup> December 2017

**G.I. Authorised User Application No. - 3977 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **M/s. Wani Shawl Emporium** Represented by Bilal Ahmad Wani, at Soya Bug, Badgam, Jammu & Kashmir, India, dated August 24, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Wani Shawl Emporium  
Represented by Bilal Ahmad Wani
- (B) **Address** : M/s. Wani Shawl Emporium  
Represented by Bilal Ahmad Wani,  
Soya Bug, Badgam,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : August 24, 2017
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd.  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included  
in other classes; bed and table covers;  
Class 25 – Clothing

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 103 dated 7<sup>th</sup> December 2017

**G.I. Authorised User Application No. - 3978 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **M/s. Cashmere Crafts**, Represented by Mukhtar Ahmad Wani, at No. 20 Sazgari pora, Jammu & Kashmir, India, dated August 24, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. Cashmere Crafts  
Represented by Mukhtar Ahmad Wani
- (B) **Address** : M/s. Cashmere Crafts  
Represented by Mukhtar Ahmad Wani,  
No. 20 Sazgari pora,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : August 24, 2017
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina features a central illustration of a goat, likely a Pashmina goat, facing forward. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circular arc. The goat is depicted with its characteristic long, shaggy wool.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd.  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included  
in other classes; bed and table covers;  
Class 25 – Clothing

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 103 dated 07<sup>th</sup> December 2017

**G.I. Authorised User Application No. - 4220 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **M/s. M. A Arts & Crafts** Represented by Mr. Mohammad Ashraf Wafaie, at Botakadal Pokhribal Lal Bazar, Srinagar – 190023, Jammu & Kashmir, India dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. M. A Arts& Crafts  
Represented by Mr. Mohammad Ashraf Wafaie
- (B) **Address** : M/s. M. A Arts& Crafts  
Represented by Mr. Mohammad Ashraf Wafaie,  
Botakadal Pokhribal Lal Bazar, Srinagar - 190023,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included  
in other classes; bed and table covers;  
Class 25 – Clothing

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 103 dated 07<sup>th</sup> December 2017

**G.I. Authorised User Application No. - 4221 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **M/s Kashmir Valley Arts** Represented by Mr. Zamir Ahmad Naqash, at Malik Sahib Safakadal, Srinagar - 190002, Jammu & Kashmir, India dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s Kashmir Valley Arts  
Represented by Mr. Zamir Ahmad Naqash
- (B) **Address** : M/s Kashmir Valley Arts  
Represented by Mr. Zamir Ahmad Naqash,  
Malik Sahib Safakadal, Srinagar - 190002,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included  
in other classes; bed and table covers;  
Class 25 – Clothing

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 103 dated 07<sup>th</sup> December 2017

**G.I. Authorised User Application No. - 4222 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **M/s. Badam Pashmina & Raffal Weavers Industrial Co-op Society Limited** Represented by Mr. Fayaz Ahmad Sheikh, at Davi Angun Hawal, Srinagar - 190003, Jammu & Kashmir, India dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. Badam Pashmina & Raffal Weavers Industrial Co-op Society Limited Represented by Mr. Fayaz Ahmad Sheikh
- (B) **Address** : M/s. Badam Pashmina & Raffal Weavers Industrial Co-op Society Limited Represented by Mr. Fayaz Ahmad Sheikh,  
Davi Angun Hawal, Srinagar - 190003,  
Jammu & Kashmir, India.
- (C) **Date of Authorised User Application** : October 20, 2017
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included in other classes; bed and table covers;  
Class 25 – Clothing

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 103 dated 07<sup>th</sup> December 2017

**G.I. Authorised User Application No. - 4223 in respect of Kashmir Pashmina  
Registered GI Application No. – 46**

Application is made by, **M/s Craft Coin** Represented by Mr. Zahoor Ahmad Dar, at Amada Kadal Lal Bazar, Srinagar - 190023, Jammu & Kashmir, India dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing falling in Class 23, 24, 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s Craft Coin  
Represented by Mr. Zahoor Ahmad Dar
- (B) **Address** : M/s Craft Coin  
Represented by Mr. Zahoor Ahmad Dar,  
Amada Kadal Lal Bazar, Srinagar - 190023,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd,  
Nowshera, District: Srinagar - 190011,  
Jammu & Kashmir, India.
- (G) **Class** : 23, 24, 25
- (H) **Goods** : Class 23 - Yarns and Threads, for textile use;  
Class 24 - Textiles and Textiles goods, not included  
in other classes; bed and table covers;  
Class 25 – Clothing

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 103 dated 07<sup>th</sup> December 2017

**G.I. Authorised User Application No. - 3941 in respect of Kani Shawl  
Registered GI Application No. – 51**

Application is made by, **M/s. Antique Shawl Traders** Represented By Manzoor Ahmed Kumar, at Noor Bagh Near Shamshan Ghat, Srinagar - 190010 Jammu & Kashmir, India dated June 13, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawls falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Antique Shawl Traders  
Represented By Manzoor Ahmed Kumar

(B) **Address** : M/s. Antique Shawl Traders  
Represented By Manzoor Ahmed Kumar,  
S/o Mr. Nazir Ahamad Mir,  
Noor Bagh near Shamshan Ghat,  
Srinagar - 190 010, Jammu & Kashmir, India.

(C) **Date of Authorised  
User Application** : June 13, 2017

(D) **Registered Geographical  
Indication** : **Kani Shawl**



(E) **Registered Proprietor** : TAHAFUZ, Srinagar

(F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd.  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.

(G) **Class** : 25

(H) **Goods** : Class 25 – Shawls.

(I) **Represented by** : TAHAFUZ


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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 103 dated 07<sup>th</sup> December 2017

**G.I. Authorised User Application No. - 3942 in respect of Kani Shawl  
Registered GI Application No. – 51**

Application is made by, **Mr. Shakeel Ahmed Bhat S/o Mr. Abdul Rashid Bhat**, at Noor Bagh Baghwanpora, Srinagar - 190010 Jammu & Kashmir, India dated June 13, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawls falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Shakeel Ahmed Bhat  
S/o Mr. Abdul Rashid Bhat
- (B) **Address** : Mr. Shakeel Ahmed Bhat,  
S/o Mr. Abdul Rashid Bhat,  
Noor Bagh Baghwanpora,  
Srinagar - 190 010 Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : June 13, 2017
- (D) **Registered Geographical  
Indication** : **Kani Shawl**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd.  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.
- (G) **Class** : 25
- (H) **Goods** : Class 25 – Shawls.
- (I) **Represented by** : TAHAFUZ

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 103 dated 07<sup>th</sup> December 2017

**G.I. Authorised User Application No. - 3943 in respect of Kani Shawl  
Registered GI Application No. – 51**

Application is made by, **Mr. Mohammad Lateef Shah S/o Mr. Abdul Gani Shah**, at Dana Mazar Safa Kadal, Srinagar - 190002 Jammu & Kashmir, India dated June 13, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawls falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Mohammad Lateef Shah
- (B) **Address** : Mr. Mohammad Lateef Shah,  
S/o Mr. Abdul Gani Shah,  
Dana Mazar Safa Kadal,  
Srinagar - 190002 Jammu & Kashmir, India.
- (C) **Date of Authorised User Application** : June 13, 2017
- (D) **Registered Geographical Indication** : **Kani Shawl**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd.  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.
- (G) **Class** : 25
- (H) **Goods** : Class 25 – Shawls.
- (I) **Represented by** : TAHAFUZ

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 103 dated 07<sup>th</sup> December 2017

**G.I. Authorised User Application No. - 3944 in respect of Kani Shawl  
Registered GI Application No. – 51**

Application is made by, **Mr. Ghulam Muhammed Beigh S/o Mr. Ghulam Hassan Beigh**, at Gazi-Doori, Alamagari Bazar, Srinagar - 190011 Jammu & Kashmir, India dated June 13, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawls falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Ghulam Muhammed Beigh
- (B) **Address** : Mr. Ghulam Muhammed Beigh,  
S/o Mr. Ghulam Hassan Beigh,  
Gazi-Doori, Alamagari Bazar,  
Srinagar - 190011 Jammu & Kashmir, India.
- (C) **Date of Authorised User Application** : June 13, 2017
- (D) **Registered Geographical Indication** : **Kani Shawl**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd.  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.
- (G) **Class** : 25
- (H) **Goods** : Class 25 – Shawls.
- (I) **Represented by** : TAHAFUZ

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 103 dated 07<sup>th</sup> December 2017

**G.I. Authorised User Application No. - 3945 in respect of Kani Shawl  
Registered GI Application No. – 51**

Application is made by, **M/s. Shah Handicrafts** Represented By Imtiyaz Rahim Shah, at M.A. Link Road, Munawar Abad, Barbar Shah, Srinagar - 190001 Jammu & Kashmir, India dated June 13, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawls falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. Shah Handicrafts  
Represented By Imtiyaz Rahim Shah
- (B) **Address** : M/s. Shah Handicrafts  
Represented By Imtiyaz Rahim Shah,  
M.A. Link Road, Munawar Abad, Barbar Shah,  
Srinagar - 190 001, Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : June 13, 2017
- (D) **Registered Geographical  
Indication** : **Kani Shawl**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd.  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.
- (G) **Class** : 25
- (H) **Goods** : Class 25 – Shawls.
- (I) **Represented by** : TAHAFUZ

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 103 dated 07<sup>th</sup> December 2017

**G.I. Authorised User Application No. - 3946 in respect of Kani Shawl  
Registered GI Application No. – 51**

Application is made by, **M/s. Sareer The Art Gallery** Represented By Sareer Ahmad Sofi, at Panthachowk Srinagar, Srinagar - 190 004 Jammu & Kashmir, India dated June 13, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawls falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. Sareer The Art Gallery  
Represented By Sareer Ahmad Sofi
- (B) **Address** : M/s. Sareer The Art Gallery  
Represented By Sareer Ahmad Sofi,  
Panthachowk Srinagar,  
Srinagar - 190 004 Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : June 13, 2017
- (D) **Registered Geographical  
Indication** : **Kani Shawl**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd.  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.
- (G) **Class** : 25
- (H) **Goods** : Class 25 – Shawls.
- (I) **Represented by** : TAHAFUZ

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 103 dated 07<sup>th</sup> December 2017

**G.I. Authorised User Application No. - 3947 in respect of Kani Shawl  
Registered GI Application No. – 51**

Application is made by, **Mr. Zahoor Hussain Ganai S/o Mr. Qasim Ali Ganai**, at Gasiyar Hawal, Srinagar - 190004 Jammu & Kashmir, India dated June 13, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawls falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Zahoor Hussain Ganai  
S/o Mr. Qasim Ali Ganai
- (B) **Address** : Mr. Zahoor Hussain Ganai,  
S/o Mr. Qasim Ali Ganai,  
Gasiyar Hawal, Srinagar - 190004  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : June 13, 2017
- (D) **Registered Geographical  
Indication** : **Kani Shawl**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd.  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.
- (G) **Class** : 25
- (H) **Goods** : Class 25 – Shawls.
- (I) **Represented by** : TAHAFUZ

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 103 dated 07<sup>th</sup> December 2017

**G.I. Authorised User Application No. - 3976 in respect of Kani Shawl  
Registered GI Application No. – 51**

Application is made by, **M/s. Wani Shawl Emporium** Represented by Bilal Ahmad Wani, at Wally Mohalla, Soibugh Tech, Budgam, Srinagar – 191111, Jammu & Kashmir, India dated August 24, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawls falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Wani Shawl Emporium  
Represented by Bilal Ahmad Wani
- (B) **Address** : M/s. Wani Shawl Emporium  
Represented by Bilal Ahmad Wani,  
Wally Mohalla, SoiBugh Tech, Budgam,  
Srinagar – 191111, Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : August 24, 2017
- (D) **Registered Geographical  
Indication** : **Kani Shawl**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd.  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.
- (G) **Class** : 25
- (H) **Goods** : Class 25 – Shawls.
- (I) **Represented by** : TAHAFUZ

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 103 dated 07<sup>th</sup> December 2017

**G.I. Authorised User Application No. - 4217 in respect of Kani Shawl  
Registered GI Application No. – 51**

Application is made by, **M/s Kashmir Valley Arts** Represented by Mr. Zamir Ahmad Naqash, at Malik Sahib Safakadal, Srinagar – 190007, Jammu & Kashmir, India dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawls falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s Kashmir Valley Arts  
Represented by Mr. Zamir Ahmad Naqash

(B) **Address** : M/s Kashmir Valley Arts  
Represented by Mr. Zamir Ahmad Naqash,  
Malik Sahib Safakadal, Srinagar – 190007,  
Jammu & Kashmir, India.

(C) **Date of Authorised  
User Application** : October 20, 2017

(D) **Registered Geographical  
Indication** : **Kani Shawl**



(E) **Registered Proprietor** : TAHAFUZ, Srinagar

(F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd.  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.

(G) **Class** : 25

(H) **Goods** : Class 25 – Shawls.

(I) **Represented by** : TAHAFUZ


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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 103 dated 07<sup>th</sup> December 2017

**G.I. Authorised User Application No. - 4218 in respect of Kani Shawl  
Registered GI Application No. – 51**

Application is made by, **M/s M. A Arts& Crafts** Represented by Mr. Mohammad Ashraf Wafaie, at Botakadal Pokhribal Lal Bazar, Srinagar - 190023, Jammu & Kashmir, India dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawls falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s M. A Arts& Crafts  
Represented by Mr. Mohammad Ashraf Wafaie
- (B) **Address** : M/s M. A Arts& Crafts  
Represented by Mr. Mohammad Ashraf Wafaie,  
Botakadal Pokhribal Lal Bazar, Srinagar – 190023,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Kani Shawl**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd.  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.
- (G) **Class** : 25
- (H) **Goods** : Class 25 – Shawls.
- (I) **Represented by** : TAHAFUZ

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal No. 103 dated 07<sup>th</sup> December 2017

**G.I. Authorised User Application No. - 4219 in respect of Kani Shawl  
Registered GI Application No. – 51**

Application is made by, **M/s Craft Coin** Represented by Mr. Zahoor Ahmad Dar, at Amada Kadal Lal Bazar, Srinagar - 190023, Jammu & Kashmir, India dated October 20, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kani Shawl** under Application No - 51 in respect of Shawls falling in Class 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s Craft Coin  
Represented by Mr. Zahoor Ahmad Dar
- (B) **Address** : M/s Craft Coin  
Represented by Mr. Zahoor Ahmad Dar, Amada  
Kadal Lal Bazar, Srinagar – 190023,  
Jammu & Kashmir, India.
- (C) **Date of Authorised  
User Application** : October 20, 2017
- (D) **Registered Geographical  
Indication** : **Kani Shawl**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered under the J & K  
Societies Act, Registration Number: 5611-S/2007)  
C/o. CDI Campus, Opp. J & K Bank Ltd.  
Nowshera, District: Srinagar – 190 011,  
Jammu & Kashmir, India.
- (G) **Class** : 25
- (H) **Goods** : Class 25 – Shawls.
- (I) **Represented by** : TAHAFUZ

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**G.I. Authorised User Application No. - 2569 in respect of Muga Silk of Assam  
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Sailen Chandra Das**, at Village - Jharobari, District - kamrup (R), Assam - 781122, India dated August 04, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sailen Chandra Das
- (B) **Address** : Mr. Sailen Chandra Das,  
Village - Jharobari, District - kamrup (R),  
Assam - 781122, India.
- (C) **Date of Authorised User Application** : August 04, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science  
Technology and Environment Council (ASTEC), 3<sup>rd</sup>  
Floor, City Co-operative Building, U.N.B. Road,  
Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;  
Class 24 - Textile and Textile goods including  
Mekhela – Chadar, Shawls, dress materials, Sarees,  
Wall hangings;  
Class 25 – Clothing's/Garments, Foot wears, Head  
gear, Made ups, Ties, motifs, fashion wears,  
Class 27 - Quilt furnishings & Upholstery.  
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 3955 in respect of Muga Silk of Assam  
Registered GI Application No. – 55 & 384**

Application is made by, **M/s Jyoti's Creation**, at H/NO. 31, Rasaraj Upapath, Basisthapur - 2, Dispur, Guwahati, India dated July 18, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s Jyoti's Creation
- (B) **Address** : M/s Jyoti's Creation,  
H/NO. 31, Rasaraj Upapath, Basisthapur - 2,  
Dispur, Guwahati, India.
- (C) **Date of Authorised  
User Application** : July 18, 2017
- (D) **Registered Geographical  
Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science  
Technology and Environment Council (ASTEC), 3<sup>rd</sup>  
Floor, City Co-operative Building, U.N.B. Road,  
Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;  
Class 24 - Textile and Textile goods including  
Mekhela – Chadar, Shawls, dress materials, Sarees,  
Wall hangings;  
Class 25 – Clothing's/Garments, Foot wears, Head  
gear, Made ups, Ties, motifs, fashion wears,  
Class 27 - Quilt furnishings & Upholstery.  
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 4230 in respect of Muga Silk of Assam  
Registered GI Application No. – 55 & 384**

Application is made by, **M/s. Disha Unitech Private Limited** Represented by Mr. Debajit Kumar Baruah, at Disha Enclave, Arunoday Path Christian Basti, G. S. Road, Guwahati, Post: Dispur, District: Guwahati Metro, Assam - 781005, India dated October 27, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Disha Unitech Private Limited  
Represented by Mr. Debajit Kumar Baruah
- (B) **Address** : M/s. Disha Unitech Private Limited  
Disha Enclave, Arunoday Path Christian Basti,  
G. S. Road, Guwahati Post: Dispur,  
District: Guwahati Metro, Assam - 781005, India.
- (C) **Date of Authorised  
User Application** : October 27, 2017
- (D) **Registered Geographical  
Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science  
Technology and Environment Council (ASTEC), 3<sup>rd</sup>  
Floor, City Co-operative Building, U.N.B. Road,  
Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;  
Class 24 - Textile and Textile goods including  
Mekhela – Chadar, Shawls, dress materials, Sarees,  
Wall hangings;  
Class 25 – Clothing's/Garments, Foot wears, Head  
gear, Made ups, Ties, motifs, fashion wears,  
Class 27 - Quilt furnishings & Upholstery.  
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 4231 in respect of Muga Silk of Assam  
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Gobin Borah**, at 1 No. Mautani Gaon, District: Dibrugarh, Post: Nahazar, Assam - 785675, India dated October 31, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gobin Borah
- (B) **Address** : Mr. Gobin Borah,  
Disha Enclave, Arunoday Path Christian Basti,  
1 No. Mautani Gaon,  
District: Dibrugarh, Post: Nahazar,  
Assam - 785675, India.
- (C) **Date of Authorised User Application** : October 31, 2017
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science  
Technology and Environment Council (ASTEC), 3<sup>rd</sup>  
Floor, City Co-operative Building, U.N.B. Road,  
Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;  
Class 24 - Textile and Textile goods including  
Mekhela – Chadar, Shawls, dress materials, Sarees,  
Wall hangings;  
Class 25 – Clothing's/Garments, Foot wears, Head  
gear, Made ups, Ties, motifs, fashion wears,  
Class 27 - Quilt furnishings & Upholstery.  
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 4232 in respect of Muga Silk of Assam  
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Robin Saikia**, at Naharani Gaon, District: Dibrugarh, Post: Nahazar - 785675, India dated October 31, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Robin Saikia
- (B) **Address** : Mr. Robin Saikia,  
Naharani Gaon, District: Dibrugarh,  
Post: Nahazar - 785675, India.
- (C) **Date of Authorised User Application** : October 31, 2017
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3<sup>rd</sup> Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;  
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;  
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,  
Class 27 - Quilt furnishings & Upholstery.  
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 4233 in respect of Muga Silk of Assam  
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Bonjit Saikia**, at Naharani Gaon, District: Dibrugarh, Post: Nahazar, Assam - 785675, India dated October 31, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bonjit Saikia
- (B) **Address** : Mr. Bonjit Saikia,  
Naharani Gaon, District: Dibrugarh,  
Post: Nahazar, Assam - 785675, India.
- (C) **Date of Authorised User Application** : October 31, 2017
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3<sup>rd</sup> Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;  
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;  
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,  
Class 27 - Quilt furnishings & Upholstery.  
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 4234 in respect of Muga Silk of Assam  
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Prafulla Deka Boruah**, at No. 1, Naharani Gaon, District: Dibrugarh, Post: Nahazar, Assam - 785675, India dated October 31, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prafulla Deka Boruah
- (B) **Address** : Mr. Prafulla Deka Boruah,  
No. 1, Naharani Gaon,  
District: Dibrugarh, Post: Nahazar,  
Assam - 785675, India.
- (C) **Date of Authorised User Application** : October 31, 2017
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science  
Technology and Environment Council (ASTEC), 3<sup>rd</sup>  
Floor, City Co-operative Building, U.N.B. Road,  
Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;  
Class 24 - Textile and Textile goods including  
Mekhela – Chadar, Shawls, dress materials, Sarees,  
Wall hangings;  
Class 25 – Clothing's/Garments, Foot wears, Head  
gear, Made ups, Ties, motifs, fashion wears,  
Class 27 - Quilt furnishings & Upholstery.  
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 4235 in respect of Muga Silk of Assam  
Registered GI Application No. – 55 & 384**

Application is made by, **M/s. Tinsukia Gaon Boakata Samabai Samity Limited**, at Tinsukia Gaon, District: Dibrugarh, Post: Limati, Assam - 786007, India dated October 31, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Tinsukia Gaon Boakata Samabai Samity Limited
- (B) **Address** : M/s. Tinsukia Gaon Boakata Samabai Samity Limited,  
Tinsukia Gaon, District: Dibrugarh,  
Post: Limati, Assam - 786007, India.
- (C) **Date of Authorised User Application** : October 31, 2017
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3<sup>rd</sup> Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;  
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;  
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,  
Class 27 - Quilt furnishings & Upholstery.  
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 4236 in respect of Muga Silk of Assam  
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Dipankar Gogoi**, at No. 1 Betani, District: Dibrugarh, Post: Tingkhong, Assam - 786612, India dated October 31, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dipankar Gogoi
- (B) **Address** : Mr. Dipankar Gogoi,  
No. 1 Betani, District: Dibrugarh,  
Post: Tingkhong, Assam - 786612, India.
- (C) **Date of Authorised User Application** : October 31, 2017
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3<sup>rd</sup> Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;  
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;  
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,  
Class 27 - Quilt furnishings & Upholstery.  
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 4237 in respect of Muga Silk of Assam  
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Mukuta Gogoi**, at No. 1 Betani, District: Dibrugarh, Post: Tingkhong, Assam - 786612, India dated October 31, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mukuta Gogoi
- (B) **Address** : Mr. Mukuta Gogoi,  
No. 1 Betani, District: Dibrugarh,  
Post: Tingkhong, Assam - 786612, India.
- (C) **Date of Authorised User Application** : October 31, 2017
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science  
Technology and Environment Council (ASTEC), 3<sup>rd</sup>  
Floor, City Co-operative Building, U.N.B. Road,  
Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;  
Class 24 - Textile and Textile goods including  
Mekhela – Chadar, Shawls, dress materials, Sarees,  
Wall hangings;  
Class 25 – Clothing's/Garments, Foot wears, Head  
gear, Made ups, Ties, motifs, fashion wears,  
Class 27 - Quilt furnishings & Upholstery.  
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 4238 in respect of Muga Silk of Assam  
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Gunabhiram Changmai**, at No. 1 Betani, District: Dibrugarh, Post: Tingkhong, Assam - 786612, India dated October 31, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gunabhiram Changmai
- (B) **Address** : Mr. Gunabhiram Changmai,  
No. 1 Betani, District: Dibrugarh,  
Post: Tingkhong, Assam - 786612, India.
- (C) **Date of Authorised User Application** : October 31, 2017
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science  
Technology and Environment Council (ASTEC), 3<sup>rd</sup>  
Floor, City Co-operative Building, U.N.B. Road,  
Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;  
Class 24 - Textile and Textile goods including  
Mekhela – Chadar, Shawls, dress materials, Sarees,  
Wall hangings;  
Class 25 – Clothing's/Garments, Foot wears, Head  
gear, Made ups, Ties, motifs, fashion wears,  
Class 27 - Quilt furnishings & Upholstery.  
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 4239 in respect of Muga Silk of Assam  
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Bhaben Gogoi**, at No. 1 Betani, District: Dibrugarh, Post: Tingkhong, Assam - 786612, India dated October 31, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhaben Gogoi
- (B) **Address** : Mr. Bhaben Gogoi,  
No. 1 Betani, District: Dibrugarh,  
Post: Tingkhong, Assam - 786612, India.
- (C) **Date of Authorised User Application** : October 31, 2017
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3<sup>rd</sup> Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;  
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;  
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,  
Class 27 - Quilt furnishings & Upholstery.  
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 4240 in respect of Muga Silk of Assam  
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Anima Chutiya (Gogoi)**, at No. 2 Tipomia Bongali Gaon, District: Dibrugarh, Post: Tingkhong, Assam - 786612, India dated October 31, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Anima Chutiya (Gogoi)
- (B) **Address** : Mr. Anima Chutiya (Gogoi),  
No. 2 Tipomia Bongali Gaon,  
District: Dibrugarh, Post: Tingkhong,  
Assam - 786612, India.
- (C) **Date of Authorised  
User Application** : October 31, 2017
- (D) **Registered Geographical  
Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science  
Technology and Environment Council (ASTEC), 3<sup>rd</sup>  
Floor, City Co-operative Building, U.N.B. Road,  
Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;  
Class 24 - Textile and Textile goods including  
Mekhela – Chadar, Shawls, dress materials, Sarees,  
Wall hangings;  
Class 25 – Clothing's/Garments, Foot wears, Head  
gear, Made ups, Ties, motifs, fashion wears,  
Class 27 - Quilt furnishings & Upholstery.  
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 3893 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**

Application is made by **Shri Bholanath Carpets Limited**, at G.T. Road, Kachhawan, P.O. Thathra, Varanasi - 221313 Uttar Pradesh, India, dated March 28, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri Bholanath Carpets Limited
- (B) **Address** : Shri Bholanath Carpets Limited,  
G.T. Road, Kachhawan, P.O. Thathra,  
Varanasi - 221313 Uttar Pradesh, India.
- (C) **Date of Authorised  
User Application** : March 28, 2017
- (D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**



- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries,  
Government of Uttar Pradesh, Varanasi  
Region, Varanasi, Uttar Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 3894 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**

Application is made by, **M/s. Patodia Exports**, Represented by Mr. Ravi Patodia, at Village - Saraiyya Gyanpur Road, Bhadohi - 221401, Uttar Pradesh, India, dated March 28, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Patodia Exports,  
Represented by Mr. Ravi Patodia
- (B) **Address** : M/s. Patodia Exports,  
Represented by Mr. Ravi Patodia,  
Village - Saraiyya Gyanpur Road,  
Bhadohi - 221401, Uttar Pradesh, India
- (C) **Date of Authorised  
User Application** : March 28, 2017
- (D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**




- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries,  
Government of Uttar Pradesh, Varanasi  
Region, Varanasi, Uttar Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 3895 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**


Application is made by, **M/s. Patodia Contract Private Limited**, at Village - Saraiyya Gyanpur Road, Bhadohi - 221401, Uttar Pradesh, India, dated March 28, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Patodia Contract Private Limited
- (B) **Address** : M/s. Patodia Contract Private Limited,  
Village - Saraiyya Gyanpur Road,  
Bhadohi - 221401,  
Uttar Pradesh, India
- (C) **Date of Authorised User Application** : March 28, 2017
- (D) **Registered Geographical Indication** : **Hand Made Carpet of Bhadohi**
- 
- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries,  
Government of Uttar Pradesh, Varanasi  
Region, Varanasi, Uttar Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 3896 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**


Application is made by, **M/s. Dimensions, Bhadohi** Represented By Smt. Prem Patodia, at Village - Saraiyya Gyanpur Road, Bhadohi - 221401, Uttar Pradesh, India, dated March 28, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Dimensions, Bhadohi  
Represented By Smt. Prem Patodia
- (B) **Address** : M/s. Dimensions, Bhadohi  
Represented By Smt. Prem Patodia,  
Village - Saraiyya Gyanpur Road, Bhadohi - 221401,  
Uttar Pradesh, India
- (C) **Date of Authorised User Application** : March 28, 2017
- (D) **Registered Geographical Indication** : **Hand Made Carpet of Bhadohi**
- 
- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries,  
Government of Uttar Pradesh, Varanasi  
Region, Varanasi, Uttar Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. - 3897 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**


Application is made by, **M/s. Sujit J Carpets**, Represented by Mrs. Sunita Jaiswal, at Main Road, Maryad Patti, Bhadohi - 221401, Uttar Pradesh, India, dated March 28, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Sujit J Carpets,  
Represented by Mrs. Sunita Jaiswal
- (B) **Address** : M/s. Sujit J Carpets,  
Represented by Mrs. Sunita Jaiswal,  
Main Road, Maryad Patti, Bhadohi - 221401,  
Uttar Pradesh, India
- (C) **Date of Authorised  
User Application** : March 28, 2017
- (D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**
- 
- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries,  
Government of Uttar Pradesh, Varanasi  
Region, Varanasi, Uttar Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. – 3967 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**

Application is made by, **M/s. Adhiraj Exports**, Represented by Mr. Adhiraj Dutt, at No. 342, Rookhaghat, Vindhyachal Road, Mahanth Shivala, Mirzapur - 231001, Uttar Pradesh, India, dated August 09, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Adhiraj Exports,  
Represented by Mr. Adhiraj Dutt
- (B) **Address** : M/s. Adhiraj Exports,  
Represented by Mr. Adhiraj Dutt,  
No. 342, Rookhaghat, Vindhyachal road, Mahanth  
Shivala, Mirzapur - 231001, Uttar Pradesh, India
- (C) **Date of Authorised  
User Application** : August 09, 2017
- (D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**
- 
- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries,  
Government of Uttar Pradesh, Varanasi  
Region, Varanasi, Uttar Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. – 3968 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**

Application is made by, **M/s. Avon Exports**, Represented by Mr. Ras Bihari Maurya, at Gram-lohandi Kala, Post: Nakahara, Mirzapur - 231001, Uttar Pradesh, India, dated August 09, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Avon Exports,  
Represented by Mr. Ras Bihari Maurya
- (B) **Address** : M/s. Avon Exports,  
Represented by Mr. Ras Bihari Maurya,  
Gram-lohandi Kala, Post: Nakahara,  
Mirzapur - 231001, Uttar Pradesh, India
- (C) **Date of Authorised  
User Application** : August 09, 2017
- (D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**



- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries,  
Government of Uttar Pradesh, Varanasi  
Region, Varanasi, Uttar Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. – 3969 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**

Application is made by, **M/s. Decent Gallery**, Represented by Mr. Sanjay Maurya, at R/o Doodh Nath Chungi, Kantit, Vidhyachal, Mirzapur - 231001, Uttar Pradesh, India, dated August 09, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Decent Gallery,  
Represented by Mr. Sanjay Maurya

(B) **Address** : M/s. Decent Gallery,  
Represented by Mr. Sanjay Maurya,  
R/o Doodh Nath Chungi, Kantit, Vidhyachal,  
Mirzapur - 231001, Uttar Pradesh, India

(C) **Date of Authorised  
User Application** : August 09, 2017

(D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**



(E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.

(F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries,  
Government of Uttar Pradesh, Varanasi  
Region, Varanasi, Uttar Pradesh, India.

(G) **Class** : 27

(H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. – 3970 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**

Application is made by, **M/s. Obeete Textiles Private Limited** Represented by Mr. Sanjiva Gupta, at Bisunderpur, Civil Lines, Mirzapur - 231001, Uttar Pradesh, India, dated August 09, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Obeete Textiles Private Limited  
Represented by Mr. Sanjiva Gupta
- (B) **Address** : M/s. Obeete Textiles Private Limited  
Represented by Mr. Sanjiva Gupta,  
Bisunderpur, Civil Lines, Mirzapur - 231001,  
Uttar Pradesh, India
- (C) **Date of Authorised  
User Application** : August 09, 2017
- (D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**




- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries,  
Government of Uttar Pradesh, Varanasi  
Region, Varanasi, Uttar Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. – 3971 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**


Application is made by, **M/s. Obeetee Private Limited**, Represented by Mr. Atul Anand, at Bisunderpur, Civil Lines, Mirzapur - 231001, Uttar Pradesh, India, dated August 09, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet Of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Obeetee Private Limited,  
Represented by Mr. Atul Anand
- (B) **Address** : M/s. Obeetee Private Limited,  
Represented by Mr. Atul Anand,  
Bisunderpur, Civil Lines, Mirzapur - 231001,  
Uttar Pradesh, India
- (C) **Date of Authorised  
User Application** : August 09, 2017
- (D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**
- 
- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries,  
Government of Uttar Pradesh, Varanasi  
Region, Varanasi, Uttar Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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**G.I. Authorised User Application No. – 3972 in respect of Hand Made Carpet of Bhadohi  
Registered GI Application No. – 148**

Application is made by, **M/s. Kapoor Carpets** Represented by Mr. Vijay Kapoor, at R/o. S-5/38-120, Vindhyavaseeni Nagar, Orderly Bazar, Varanasi, Uttar Pradesh, India, dated August 09, 2017 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Hand Made Carpet of Bhadohi**, under Application No - 148 in respect of Hand Made Carpet falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Kapoor Carpets  
Represented by Mr. Vijay Kapoor
- (B) **Address** : M/s. Kapoor Carpets  
Represented by Mr. Vijay Kapoor,  
R/o. S-5/38-120, Vindhyavaseeni Nagar, Orderly  
Bazar, Varanasi, Uttar Pradesh, India
- (C) **Date of Authorised  
User Application** : August 09, 2017
- (D) **Registered Geographical  
Indication** : **Hand Made Carpet of Bhadohi**
- 
- (E) **Registered Proprietor** : 1. All India Carpet Manufactures Association  
2. The Great Bhadohi Craft Society  
3. Joint Director Industries.
- (F) **Address** : 1. All India Carpet Manufactures Association,  
Maryadpatti, PB.No.63, Bhadohi – 221 401,  
District: S.R.N. Bhadohi, Uttar Pradesh, India.  
2. The Great Bhadohi Craft Society,  
Chakkishundas (Kawal), Gyanpur, District:  
S.R.N. Bhadohi, Uttar Pradesh, India.  
3. Joint Director Industries,  
Office of Joint Director Industries,  
Government of Uttar Pradesh, Varanasi  
Region, Varanasi, Uttar Pradesh, India.
- (G) **Class** : 27
- (H) **Goods** : Class 27 – Hand Made Carpet

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## General Information

### What is a Geographical Indication?

- It is an indication,
- It is used to identify agricultural, natural, or manufactured goods originating in the said area,
- It originates from a definite territory in India,
- It should have a special quality or characteristics unique to the geographical indication.

### Examples of possible Geographical Indications in India:

Some of the examples of Geographical Indications in India include Basmati Rice, Darjeeling Tea, Kancheepuram silk saree, Alphonso Mango, Nagpur Orange, Kolhapuri Chappal, Bikaneri Bhujia etc.

### What are the benefits of registration of Geographical Indications?

- It confers legal protection to Geographical Indications in India,
- It prevents unauthorized use of a registered Geographical Indication by others.
- It boosts exports of Indian Geographical indications by providing legal Protection.
- It promotes economic Prosperity of Producers.
- It enables seeking legal protection in other WTO member countries.

### Who can apply for the registration of a Geographical Indication?

Any association of persons, producers, organization or authority established by or under the law can apply.

The applicant must represent the interest of the producers.

The application should be in writing in the prescribed form.

The application should be addressed to the Registrar of Geographical Indications along with prescribed fee.

### Who is the Registered Proprietor of a Geographical Indication?

Any association of persons, producers, organisation or authority established by or under the law can be a registered proprietor. Their name should be entered in the Register of Geographical Indications as registered proprietor for the Geographical Indication applied for.

### Who is an authorized user?

A producer of goods can apply for registration as an authorized user, with respect to a registered Geographical Indication. He should apply in writing in the prescribed form along with prescribed fee.

### Who is a producer in relation to a Geographical Indication?

A producer is a person dealing with three categories of goods

- Agricultural Goods including the production, processing, trading or dealing.
- Natural Goods including exploiting, trading or dealing.
- Handicrafts or industrial goods including making, manufacturing, trading or dealing.

### Is registration of a Geographical Indication compulsory?

While registration of Geographical indication is not compulsory, it offers better legal protection for action for infringement.

**What are the advantages of registering?**

- Registration affords better legal protection to facilitate an action for infringement.
- The registered proprietor and authorized users can initiate infringement actions.
- The authorized users can exercise right to use the Geographical indication.

**Who can use the registered Geographical Indication?**

Only an authorized user has the exclusive rights to use the Geographical indication in relation to goods in respect of which it is registered.

**How long is the registration of Geographical Indication valid? Can it be renewed?**

The registration of a Geographical Indication is for a period of ten years.

Yes, renewal is possible for further periods of 10 years each.

If a registered Geographical Indication is not renewed, it is liable to be removed from the register.

**When a Registered Geographical Indication is said to be infringed?**

- When unauthorized use indicates or suggests that such goods originate in a geographical area other than the true place of origin of such goods in a manner which misleads the public as to their geographical origins.
- When use of Geographical Indication results in unfair competition including passing off in respect of registered Geographical indication.
- When the use of another Geographical Indication results in a false representation to the public that goods originate in a territory in respect of which a Geographical Indication relates.

**Who can initiate an infringement action?**

The registered proprietor or authorized users of a registered Geographical indication can initiate an infringement action.

**Can a registered Geographical Indication be assigned, transmitted etc?**

No, A Geographical Indication is a public property belonging to the producers of the concerned goods. It shall not be the subject matter of assignment, transmission, licensing, pledge, mortgage or such other agreement. However, when an authorized user dies, his right devolves on his successor in title.

**Can a registered Geographical Indication or authorized user be removed from the register?**

Yes, The Appellate Board or the Registrar of Geographical Indication has the power to remove the Geographical Indication or authorized user from the register. The aggrieved person can file an appeal within three months from the date of communication of the order.

**How a Geographical Indication differs from a trade mark?**

A trade mark is a sign which is used in the course of trade and it distinguishes goods or services of one enterprise from those of other enterprises. Whereas a Geographical Indication is used to identify goods having special characteristics originating from a definite geographical territory.

## THE REGISTRATION PROCESS

In December 1999, Parliament passed the Geographical Indications of Goods (Registration and Protection) Act 1999. This Act seeks to provide for the registration and protection of Geographical Indications relating to goods in India. This Act is administered by the Controller General of Patents, Designs and Trade Marks, who is the Registrar of Geographical Indications. The Geographical Indications Registry is located at Chennai.

The Registrar of Geographical Indication is divided into two parts. Part 'A' consists of particulars relating to registered Geographical indications and Part 'B' consists of particulars of the registered authorized users.

The registration process is similar to both for registration of geographical indication and an authorized user which is illustrated below:

